

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH COURT-II**

28. MA 3345/2019  
IN  
C.P. (IB)-1408(MB)/2017

**CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)**  
**SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2021**

**NAME OF THE PARTIES: - Sudam A. Karande**  
**V/s**  
**Good Value Marketing Co. Ltd.**

**Section: 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual hearing (VC). None appeared for the parties. **List the matter on 3<sup>rd</sup> June 2021.**

**Sd/-**  
**RAVIKUMAR DURAISAMY**  
**Member (Technical)**

Dated this the 12th day of April 2021  
ANKIT

**Sd/-**  
**H.P. CHATURVEDI**  
**Member (Judicial)**